

of the witnesses who were examined had no good antecedents at all. Therefore, they were not believed. But, the trial court—the Special Judge—held the offence of criminal conspiracy proved Against it, he went in appeal. Government also went in appeal in respect of one charge of illegal gratification. The Government's appeal was not accepted and the Punjab High Court held that this officer was absolutely innocent.

**Shri Vidya Charan Shukla:** Will the Government make further enquiries about this officer in view of the findings of the High Court? What further action do the Government propose to take?

**Shri Datar:** The findings are absolutely clear so far as the Punjab High Court are concerned. It would not be in keeping with the dignity of the High Court to enquire into the same matter.

**Shri Narayanankutty Menon:** May I know whether after the acquittal by the High Court, the Government examined the possibility of a further appeal to the Supreme Court on the acquittal especially when the trial judge has convicted?

**Shri Datar:** The Government examined the whole position and the Government were advised not to appeal because the appeal would not have been successful.

उत्तर प्रदेश के सुरक्षित क्षेत्र में धर्म प्रचारक

\*२२७७. श्री भक्त दर्शन क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि उत्तर प्रदेश के पर्वतीय क्षेत्र में तिब्बती सीमान्तक समानान्तर जो सशोधित आन्तरिक रेखा (इनर लाइन) खींची गई है, उस से भी आगे अर्थात् उस सुरक्षित क्षेत्र में विदेशी ईसाई धर्म-प्रचारक अब भी पाये जाते हैं ,

(ख) यदि हा, तो इन धर्म-प्रचारको के घड़डे कहा-कहा है और इस पर प्रकाश डालने वाला एक विवरण सभा-पटल पर रखा जायेगा , और

(ग) उन धर्म-प्रचारको को किन शर्तों पर वहा रहने की अनुमति दी गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) सूचना इकट्ठी की जा रही है और मिलने पर वह सभा-पटल पर रख दी जायेगी ।

श्री भक्त दर्शन क्या यह सत्य है कि ये जो रक्षित क्षेत्र घोषित किये गये हैं, प्रोटेक्टिड एरियाज बनाये गये हैं, उन के अन्दर जो मिशनरीज लोग हैं, उन की अनुचित कार्यवाहियों के सम्बन्ध में स्थानीय समाचार-पत्रों ने, वहा के कार्यकर्ताओं ने और खास तौर पर कैलाश मानगगेवर के स्वामी प्रणवानन्द जी ने भारत सरकार तथा राज्य सरकार का ध्यान कई बार आकर्षित किया है और उस के बारे में अभी तक कोई कार्यवाई नहीं की गई है ?

**Shri Datar:** I am not aware of any complaints received in this respect. We have got a specific order according to which a certain area has been declared as a protected area. None can go into that area without permit from the Government of India.

श्री भक्त दर्शन जब कि इस नये आदेश के अनुसार कोई भी विदेशी इन इलाको में जा भी नहा सकता है तो वहा पर सम्पत्ति जोड़ना, रहना और फिर भारत सरकार और पड़ोसी सरकार के सम्बन्ध में कोई गलतफहमिया फैलाना यह भारत सरकार कहा तक उचित समझती है ।

**Shri Datar:** If there are any misunderstandings or misrepresentations, if any complaint is received in this respect, Government will go into the matter.

**Shri Vajpayee:** May I know the number of cases in which permission has been given to foreign missionaries to go into the protected area?

**Shri Datar:** I have not got the figures before me

**Shrimati Renu Chakravarty:** This was exactly the question that I wanted to ask. How many times permissions have been given and the number of people?

**Shri Datar:** I have not got the figures.

**Shri S M Banerjee:** May I know whether it is within the knowledge of the hon Minister that there are foreign missionaries and whether, in view of the recent developments in Tibet, their antecedents will be verified before granting them permission?

**Shri Datar:** Government are collecting information in this respect. I would request the hon Member to wait until the information is placed on the Table of the House.

**Shri S M Banerjee:** The question was tabled 12 days ago. This is in U.P.

**Mr. Speaker:** Hon Members are under the impression that permission to go into the protected area has been given by the agents of the Central Government in which case the question of collecting figures, etc, does not arise and it must be in their own hands.

**Shri Datar:** It is a fairly large area and

**Shri Tyagi:** Are the Government incompetent and can't they take any action?

**Shri Datar:** Will the hon Member allow me to complete? Therefore there are various officers. In some cases, even the State Government officers have been specially permitted to issue directions in this respect. Therefore, information has to be collected from 4 or 5 States.

**Mr. Speaker:** The hon. Minister will kindly place it on the Table of the House soon after information is collected.

**Shri Datar:** As soon as possible.

**Shri Narayanankutty Menon:** May I ask

**Mr. Speaker:** What are they going to ask without knowledge of what is happening?

**Shri Braj Raj Singh:** In how many cases permission was refused? Can he give us this?

**Mr. Speaker:** That he does not know.

**Shri S. M. Banerjee:** What is the basis of giving that permission?

**Mr. Speaker:** He will collect that information also.

**Shri Narayanankutty Menon:** In answer to a question in the last session, the hon Minister said that Rs 75 crores have been sent from foreign countries to these missionaries. May I know whether in giving permission to these missionaries, Government keep up a check as to how this money is spent by the missionaries?

**Shri Datar:** I do not know what the hon Member is referring to.

**Mr. Speaker:** That does not arise out of this. It is true that when they are here, they must get some money from somewhere.

**Shri Narayanankutty Menon:** I want to know whether the Government keeps a check on the spending of the money.

**Mr. Speaker:** The hon Minister will certainly appreciate the anxiety of hon Members to see that persons in some name or other do not enter into the protected area and spend a lot of money though not directly as political propaganda, in some other way to create disturbances in this country.

**Shri Datar:** May I assure the House, Sir,

**Shri Narayanankutty Menon:** May I seek your permission, Sir,.....

**Mr. Speaker:** No, no, I want to know how the money is spent by the missionaries to whom permission is being granted by the Government of India to operate in this territory and whether the Government have got any idea. That is only my question. It arises directly out of this.

**Mr. Speaker:** I can only say that it does not arise out of this.

**Shri Damani:** What is the criterion on the basis of which special permits are granted to the missionaries to go to the protected area?

**Shri Datar:** Permits are granted only in exceptional cases, when for example, they are doctors or nurses, if for example, Indians are not available there. Then only in the interests of India such permits are newly granted. Otherwise they are not granted.

**Shri Raghunath Singh:** Kindly stop it.

बी जस्त बर्षान . यह जो प्रोटेक्टिड एरिया है उस के सम्बन्ध में जो भ्रान्तरिक रेखा यानी इनर लाइन थी वह तिब्बत के बहुत नजदीक थी । अब पिछली ब्रगस्त से उसे बहुत नीचे लाया गया है । मैं जानना चाहता हूँ कि जब उस रेखा में संशोधन किया गया तो क्या संशोधन करते समय गवर्नमेंट ने पता नहीं लगाया कि कौन से विदेशी स्थायी रूप से उन इलाको में रहते हैं, और आंकड़ों के एकत्र करने में देरी होने का क्या कारण है ?

**Shri Datar:** Government issued orders in this respect after considering all the circumstances, and then this line was re-fixed.

**Mr. Speaker:** If the hon. Minister can gather this information also as to how much money is being brought

into this country and how it is spent, that will be useful.

#### Major Irrigation & Power Projects

\*2278. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state:

(a) whether Government have considered the desirability of evaluating the execution of major irrigation and Power projects executed during the Second Five Year Plan by an independent agency; and

(b) what steps are being taken in the matter?

**The Deputy Minister of Finance (Shri B. E. Bhagat):** (a) and (b). Yes. The Committee on Plan Projects has already constituted an Irrigation & Power Team to study the major and minor projects included in the Second Five Year Plan with a view to efficiency and economy.

**Shri Harish Chandra Mathur:** May I know the present conclusions of Government regarding the likely economy on these projects?

**Shri B. E. Bhagat:** The committee have already examined three projects, namely the Lakkavalli, the Chambal and the Koyna projects, the reports about which have been laid on the Table of the House; and Government have accepted the reports. The exact details of the economy suggested are there in the report, and we have given them from time to time to the House.

**Shri Harish Chandra Mathur:** Is it a fact that the hon. Prime Minister has issued a directive that a ten per cent cut in the expenses of these projects should be effected, and if so what is the basis of this directive, and what action has been taken thereon?

**Shri B. E. Bhagat:** That is not related specifically to this question. That is a general directive with regard to construction cost and other matters.